

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No: 8212/RG/GS

Dated: 10-03-2024

Subject: Two-Day Workshop titled "Strengthening Child Protection System/Mechanism" for representatives of PRIs, ULBs and Police on March 11th and 12th, 2024.

The Principal Magistrates, Juvenile Justice Boards of District Jammu and Samba are hereby nominated for participating in the subject workshop scheduled to held on 11th and 12th of March, 2024 at the Convention Centre, Canal Road, Jammu.

The nominated judicial officers shall report in the Convention Centre, at 10:00 AM sharp on the scheduled date.

By Order.

S/d

(Shahzad Azeem)
Registrar General

Dated: 10-03-2024

No: 8213-28/RG/GS

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Administrative Judge for District Jammu and Samba.

..... for information of their Lordship's

3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu. For information and necessary action. This is in reference to your letter dated 09.03.2024
4. Director, J&K Judicial Academy, Jammu, for information.
5. Member Secretary, J&K, Legal Service Authority. For information.

6. Pr. District and Sessions Judge Jammu and Samba. For information and with the request to inform the nominated officers of their respective District.
 7. Concerned Judicial Officers.
 8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
 9. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
10. Order File.


Addl.Registrar(Adm)
